<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 140 OF 2016 & IA NO. 307 OF 2016

Dated: 17th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Ramayana Ispat Pvt. Ltd.	Vs.		•••	Appellant(s)
Rajasthan Vidyut Prasaran Nigam Lto			Respondent(s)	
Counsel for the Appellant(s)	:	Mr. Manu Seshadri Ms. Sahiba Ahluwal	ia	
Counsel for the Respondent(s)	:	Mr. Pradeep Misra Mr. Manoj Kr. Sharr	na for	R-1
		/Ir. M.G. Ramachandran /Is. Anushree Bardhan for R-2		
		Mr. Raj Kumar Meh Ms. Himanshi Andle		8-3

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>12.09.2017.</u>

(I.J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/vt